HIGH COURT OF MANIPUR
AT IMPHAL

NOTIFICATION

Dated, the 29th October, 2021.

No.HCM/1/96/BENCH It is hereby informed to all learned members of the Bar and the litigants that some cases covered by notification HCM/1/96/BENCH/96496 dt. 6th Oct., 2021 by which cases fixed for hearing on 11th Oct., 2021 before the Bench of Hon'ble Justice MV Muralidaran have been rescheduled to 26th Oct., 2021, could not be listed before this approaching vacation as their number turned out to be very large. These remaining cases will be listed after vacation before appropriate Bench. Inconvenience caused is regretted.

By Orders etc.,

Sd/-
(YUMKHAM ROTHER)
REGISTRAR (JUDL.)

No.HCM/1/96/BENCH/97502-22 Imphal, the 29th October, 2021

Copy to:

1. The Advocate General, Govt. of Manipur.
2. The Registrar, Admin & Vigilance, High Court of Manipur.
3. The Govt. Advocate, Govt. of Manipur.
4. The President, High Court Bar Association, Manipur. *For kind information and circulation to the learned members*
5. The President, AMBA, Manipur.
6. All the Jt. Registrars, High Court of Manipur.
7. All the Deputy Registrars, High Cour of Manipur.
8. The Principal Secretary to Hon'ble the Chief Justice, High Court of Manipur.
9. All the Assistant Registrars, High Court of Manipur/The System Analyst, High Court of Manipur for uploading the same to the Official Website.
10. The P.S to Hon'ble Mr. Justice L.S. Jamir, High Court of Manipur.
11. The P.S to Hon'bel Mr. Justice Kh. Nobin Singh, High Court of Manipur.
12. The P.S to Hon'ble Mr. Justice M.V. Muralidaran, High Court of Manipur.
13. The P.S. to Hon'ble Mr. Justice A. Bimol Singh, High Court of m
14. The P.S to Registrar General, High Court of Manipur.
15. The P.S to Registrar (Judl), High Court of Manipur.
16. All the Superintendents/Court Officers/Stamp Reporter/Protocol Officer, High Court of Manipur.
17. The Court Masters, High Court of Manipur.
18. Guard File/Order Book.
19. Notice.
20. Concerned File.

(YUMKHAM ROTHER)
REGISTRAR (JUDL.)